

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:449
ANSWERED ON:09.08.2012
AADHAR CARD
Meghe Shri Datta Raghobaji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of documents admissible for procuring job/work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the Government proposes to make Aadhar Card mandatory for works under the Mahatma Gandhi National Rural Employment Guarantee Scheme; and
- (c) if so, the reasons therefor and the date from which it is being implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Para 1 of Schedule-II of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) stipulates that adult members of every household who reside in rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card to be eligible to apply for work under MGNREGA. It is the duty of the Gram Panchayat to register households after making such enquiry as it deems fit and issue job cards. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. Under Para 9 of Schedule II of the Act, the household also has to submit application for work to be entitled to receive employment and employment is provided on demand. The State Governments are obliged to provide up to 100 days of guaranteed wage employment in a financial year to every rural household for doing unskilled manual work, if demanded, as mandated in the Act.

(b) & (c): No Sir. However, in the MGNREGA Management Information System (MIS), provision has been made to seed in Aadhaar Numbers of MGNREGA workers.